[श्री पशुपति नाथ सुकुल]

ये जो लोग इस तरह से मारे गये हैं मैं समझता हूं यह हर देश में होता है कि छुटपुट घटना में दो-चार आदमी मारे जाते हों लेकिन उनको मारना, उनकी हत्या करना मैं समझता हूं कि हमारे देश के ऊपर, राष्ट्र के ऊपर, इस फोर्स के ऊपर कलंक है। एक बार हो सकता है, दो बार हो सकता है 100–100, 80–80 आदमी मारना पिछले कई महीनों में और उनको आतंकवादी का नाम देना यह बिल्कुल गलत है। इसका पता लगाया जाना चाहिए। जो लोग इस तरह अनाप-शनाप आदेश देते है उनके खिलाफ भी कार्यवाही की जानी चाहिए।

SHRI VISHVAJIT PRITHVIJIT SINGH: (Maharashtra): Mr. Chairman, the point raised by the hon. Member has got ramifications which I would like to bring to the notice of the House. There are thousands of poor Bangladeshi Muslims living in Pakistan in very very indigent circumstances. They are being misused by the security forces of Pakistan and they are the one who are being sent. When the extremists have to enter our country to do actions in Punjab, these Bangladeshis are upto in front to see whether there is any border patrol to try and gauge the situation at the border to see whether they will be stopped. If they will not be stopped, then the extremists follow behind and if they are stopped, extremists stay back. They are actually theoretically citizens of Pakistan who are being used for this purpose, for nefarious purposes of the Government of Pakistan. This is the ramification which we must bear in mind. We cannot blame the BSF for firing upon individuals of another country trying to enter this country for whatever purpose they are entering.

REFERENCE TO THE NEED TO TAKE UP WORK AT PEELAMEDU AIRPORT, COIMBATORE, TO ENABLE BOEING AIRCRAFT TO LAND AND TAKE-OF

SHRI G. VARADARAJ (Tamil Nadu): Mr. Chairman ... (*Interruptions*).

MR. CHAIRMAN: I think you must carry on the debate in the lobby.

SHRI G. VARADARAJ: Mr. Chairman, Sir, very rarely I speak. I get an opportunity to speak. But I am being interrupted by vociferous Members.

MR. CHAIRMAN: That is because, you are not here. You are not accustomed.

SHRI G. VARADARAJ: Sir, Combatore has been connected by Boeing air service from 14th January, 1984, but it is being operated from the defence airstrip at Sulur which is about 30 kms. away from the city. At that time, when the service was inaugurated, an assurance was given by the Civil Aviation Ministry that work at the Peelamedu airport would be taken up soon. It was assured that work will be taken up so that the airport can receive Boeing aircraft. But unfortunately, since 14th January, 1984, even though so many representations have been made through the Chambers of Commerce and public, no action has been taken to take up the work.

The second which I would like to point out is that this is the only airport in the country, in fact, in the whole world, which never operates on Sundays. Sir, when you were the Defence Minister, we requested you. At that time, you persued this and said that it was not possible but that it can be considered at a later date. Subsequently, many representations have been made. Still, there are no services on Sundays and there are also no services after 2 p.m. in the afternoon. Very recently, this has again been taken up. The Chief Minister of Tamil Nadu and the Transport Minister also took up the matter with the hon. Minister of Civil Aviation. When the hon. Minister of Civil Aviation came to Madras to inaugurate the new international complex at Madras, he assured us that he will visit Madras along with a team of officials from the National Airport Authority and the Directorate-General of Civil Aviation. He said that he will personally visit Coimbatore and

see that some action is taken in regard to taking up the work at Peelamedu airport. Even after this assurance, no action has been taken up so far. The position is very bad. Farmers who have to send jasmine flowers and other things to various cities of the country like Bombay, Bangalore etc. are suffering a lot. The trading and business community are also put to a lot of difficulties.

Therefore, Sir, I would earnestly appeal to the Civil Aviation Ministry, to the hon. Minister of Civil Aviation in particular, to immediately send a team there to see that some work is taken up. Otherwise, the general public will be put to great difficulties and they will be compelled by circumstances to resort to boycott of flights from the 15th September. Thank you very much.

REFERENCE TO THE LETTERS RECEIVED BY IMAMS OF VARIOUS MOSQUES IN DELHI

श्री **शमीम अहमद सिद्दीकी** (दिल्ली): चेयरमैन साहब, मैं आपका ध्यान एक अहम चीज की तरफ दिलाना चाहता हूं। दिल्ली में अमन और शांति, प्यार और मोहब्बत की जो भावना बढ़ रही थी, गुजिश्ता छः महीनों में त्रिशूल के नाम से और शिव सेना के नाम से जो सेना बनी है और पिछले महीने दिल्ली में जो हंगामे हुए तो उसका असर यह हुआ कि एक अकलियती फिरके का आदमी इस त्रिशूल की नजर हुआ। उसके बाद दिल्ली में अमन और शांति बनाने के लिए सभी लोगों ने कोशिश की और जब इस शांति की बुनियादें मजबूत हो रही थीं तो चन्द खतूत मस्जिदों के अन्दर और मंदिरों के अन्दर भेजे जा रहे हैं जिनकी लेंग्वेज इतनी खतरनाक है और जो शब्द इन खतों में इस्तेमाल किये गये है उनको मैं यहां पर पढ़ना नहीं चाहता हूं। सुनहरी मस्जिद चांदनी चौक के अन्दर है। उसके इमाम को एक खत मिला है जो हिन्दू शिव सेना के नाम से लिखा हुआ है। उसमें कत्ल की धमकी दी गई है, उनको मारने की धमकी दी गई है। उसके अन्दर इस तरह के अल्फाज लिखे हुए हैं कि एक दूसरे फिरकों के अन्दर उसके कारण दंगे और फसाद हो सकते हैं। मैं हुकूमत का ध्यान इस तरफ दिलाना चाहता हूं कि ये तंजीमें चाहे हिन्दू के नाम से हों या मुसलमान के नाम से हों, चाहे ये किसी भी तरह की सेना हों, उनके ऊपर सख्ती से निगरानी रखी जानी चाहिए और इस बात की कोशिश करनी चाहिए कि हमारे मंदिरो, मस्जिदो और गिरजाघरों में जो इस तरह के शरारत पसंद लोग झगड़े करवाना चाहते हैं उनको इससे महफूज रखा जाय। मैंने जब इस मामले को इस हाउस में उठाने की परमिशन लेने की कोशिश की तो मुझे मालूम हुआ कि दरियागंज में एक मंदिर के नाम से भी इस तरह का खत आया हैं जिसमें खालिस्तान की बात है। इसलिए मैं हुकूमत से यह मुतालबा करता हूं कि हमारे दिल्ली में जो अमन और शांति है, हमारे मस्जिदो और मंदिरों में जो शांति है उसको बनाये रखा जाय और ऐसे अनासिरों पर सख्त निगाह रखी जाय जो दिल्ली की शांति और अमन को भंग करना चाहते हैं। मैं हुकूमत से यह अपील करता हूं कि जो भी शरारत पसंद लोग है उनको कड़ी से कड़ी सजा दी जाय।

REFERENCE TO THE NEED FOR IMMEDIATE TAKE-OVER OF DEORIA AND VAITALPUR SUGAR MILLS

श्री **राम नरेश कुशवाहा** (उत्तर प्रदेश): माननीय सभापति जी, मैं आपके माध्यम से सदन का ध्यान देवरिया जिले में बैतालपुर और देवरिया तथा बस्ती जिले में बवाना की बंद मिलों की ओर सरकार का ध्यान दिलाना चाहता हूं। मान्यवर, इन मिलों को केन्द्रीय सरकार ने 27 दिसम्बर 1978 को अधिग्रहीत किया था और फिर उनको 27 दिसम्बर 1985 को समाप्त भी कर दिया। इन सात वर्षों में मान्यवर, कोई वैकल्पिक व्यवस्था नहीं की गयी और 27 दिसम्बर, 1985 को अधिग्रहण समाप्त कर दिया गया और मिल भगवान